

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 77 of 2017 (SZ)**

**Applicant(s)**

S.P. Surendranath Karthik  
Madipakkam, Chennai

Vs.

**Respondent(s)**

Commissioner,  
Greater Chennai Corporation  
and 7 others.

**Legal Practitioners for Applicant(s)**

M/s. Kaushik N.Sharma  
J.Jeya Sabare Eswaran  
K. Usha

**Legal practitioners for respondent(s)**

Mr. R. Suryaprakash for R1 to R4  
Mrs. H. Yasmeen Ali for R5 and R6  
M/s. M.K.Subramanian, E. Manoharan  
and P. Velmani for R7 and R8

Note of the Registry	Orders of the Registrar
Order No. 3	<p>Date: 11.07.17</p> <p style="text-align: center;">Applicant counsel present. R5, R6 counsel present.</p> <p>Reply of R5, R6 filed. For filing reply of R7, R8 call on 25.07.2017 NFA.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>